

5. Page 6, line 13,—

for "(iv)" substitute "(iii)".

18.24 hrs.

STATEMENT RE. ARREST OF DEMONSTRATORS NEAR PARLIAMENT HOUSE

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker, Sir, according to information furnished by the Delhi Administration, the All India Youth Federation and All India Students' Federation organised a procession and a rally at the Boat Club lawns, Raj Path, New Delhi, on May 15, 1969, as part of their country-wide campaign against unemployment. After the rally was over, three patches tried to enter the area covered by prohibitory orders under section 144 Cr. P. C. They were requested to disperse by the Magistrates on duty. On their refusal to do so, they were arrested. In all

about 190 persons, including 11 women and 8 minors, were arrested for defiance of prohibitory orders.

I am informed that that there was no lathi charge by the police nor was any demonstrator injured as a result of the action taken by the police in effecting the arrests. Some hon. Members had in the afternoon stated that mounted police was used against the demonstrators. According to information available to me, though the mounted police was present near the parliament Gate at Vijay Chowk, as was usual on such occasions, it was not used against the demonstrators. The arrested persons are today being produced before the magistrate and further action according to the law will be taken.

18.26 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, May 16, 1969 (Vaisakha 26, 1891 (Saka).*